

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

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No. 8265

Estate and Heritage Management Branch

Birth Anniversary of Swatantryaveer Vinayak Damodar Savarkar

On the occasion of the birth anniversary of **Swatantryaveer Vinayak Damodar Savarkar**, a function to pay floral tribute to him will be held at **1030 hours on Tuesday, the 28th May, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 8266

Committee Branch-I

Amendment to the Directions by the Speaker, Lok Sabha (Ninth Edition)

In pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition), the Speaker has issued the following new Direction which shall come into existence w.e.f. 21.05.2024:-

“Digital Laying
of Official Papers
on the Table of
the Lok Sabha

116A. (1) As per the established practice, copies of official papers to be laid on the Table of the Lok Sabha are received from Ministries/Departments in physical form, duly authenticated by the Minister concerned, bearing the place, date and the name of the signatory with designation.

(2) However, the Ministries/Departments desiring to lay their papers in electronic form may submit digital copies (in PDF/A format) of official papers by electronic mode, in such manner as the Secretariat may specify, subject to the fulfillment of the conditions, if any, laid down by the Secretariat for receiving and authentication through electronic signature including digital signature of such papers to be laid on the Table.

(3) For Ministries/Departments not opting for laying of papers on the Table in electronic form, the practice of receipt of physical authenticated copies of papers for laying purposes shall, however, continue.”
